

SPECIAL BENCH  
COURT - II

O-229

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

APPEAL/86(KB)2023  
COMP.APPL/86(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>AJAY JAIN VS SHRIRAM POWER &amp; STEEL PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC. 59</b>

**Appearance (via video conferencing/physically)**

Ms. S. Mehta, Adv. ] For the Respondent  
Ms. Tanvi Luhariwala, Adv. ]  
Ms. A. Bajava, Adv. ]

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter on **21.05.2024**.

**Balraj Joshi**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)